

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 1027/2001

12

New Delhi, this the 1st day of February, 2002

Hon'ble Shri Govindan S.Tampi, Member (A)

Smt. Laxmi Agarwal
WARD-SAHAYIKA
W/o Shri Hari Babu Agarwal
Military Hospital
AGRA CANTT.

Residential Address

C/o Shri R.C.Saxena
House No.35-A/25, Jagan Pur Bhotla
Dayal Bagh, Agra (UP).

...Applicant

(By Advocate Shri D.N.Sharma)

V E R S U S

UNION OF INDIA : THROUGH

1. Secretary to the Govt. of India
Ministry of Defence
South Block, New Delhi.
2. The Director General of Medical Services
(D.G.MS. 3 (B), A.G's Branch, 'L' Block
Army Headquarters, D.H.Q. Post Office
New Delhi.
3. The Commandant
Military Hospital
Agra Cantt.

...Respondents

(By Advocate Mrs. P.K.Gupta)

5
O R D E R (ORAL)

By Hon'ble Shri Govindan S.Tampi,

Shri D.N.Sharma, learned counsel submits that

the applicant's grievance has been already redressed and nothing remained in this case. Therefore, he seeks permission to withdraw the OA.

2. Noting the above, the request is granted and the OA is dismissed as withdrawn.

(GOVINDAN S.TAMPI)
MEMBER (A)

/vks/